

**MINUTES OF MEETING OF D.L.M.C HELD ON 20.01.2021 at 11:00 A.M IN THE CHAMBER OF PRINCIPAL DISTRICT & SESSIONS JUDGE, SIMDEGA.**

A meeting of District Level Monitoring Cell was held on 20.01.2021 in the chamber of undersigned in which following Officers/members were present:-

1. The Deputy Commissioner,  
Simdega.
2. The Superintendent of Police,  
Simdega.
3. The District & Additional Sessions Judge-I,  
Simdega.
4. Public Prosecutor,  
Simdega.
5. Civil Surgeon,  
Simdega.
6. All Judicial Officers,  
Civil Court, Simdega.
7. Divisional Forest Officer,  
Simdega.
8. The Executive Engineer, Building Division,  
Simdega.
9. The Executive Engineer, Drinking Water & Sanitation,  
Simdega.
10. The Executive Engineer, Electricity Department,  
Simdega.
11. The Excise Superintendent,  
Simdega.

First of all meeting started with the compliance report of previous meeting. The discussion was made on following points:-

**1) Agenda related with the Deputy Commissioner, Simdega.**

- a) Regarding legal services cum empowerment camp which is scheduled to be held on 30.01.2021.
- b) Regarding production of Official Witnesses on time.
- c) Regarding non functioning of Old Age Home at Simdega.
- d) Regarding poor connectivity of Jharnet and B.S.N.L in Court Premises.

- e) Regarding non receipt of several Old pending records from S.D.O, District Record Room, Simdega.
- f) Regarding over aged Child in conflict with law in Observation Home, Simdega.
- g) Matters relating to Forest department and Mining department regarding compounding of offences.
- h) Any other matter.

Regarding Legal Services-cum-Empowerment camp, the Deputy Commissioner, Simdega appointed Sri Sahzad Parwerj, Executive Magistrate, Simdega as a Nodal Officer on behalf of District Administration, Simdega to co-ordinate with District Legal Services Authority, Simdega and other Departments/Blocks and meetings have also made with all Block Development Officers for successful organization of Empowerment Camp. Tentative list of beneficiaries along with amount of benefit to be disbursed shall also be furnished shortly.

Regarding, Old Age Home, the Deputy Commissioner, Simdega informed that the NGO for operation of Old Age Home shall be selected at the earliest and thereafter, it shall be made operational.

Further, the Deputy Commissioner, Simdega informed that a meeting with the B.S.N.L officers has been scheduled and the matter of Jharnet connectivity will be sorted out soon.

Regarding Old records of Civil Court, Simdega, the Deputy Commissioner, Simdega informed that he will personally direct the concerned for taking all necessary steps on priority basis and regarding shifting of over aged Children conflict with law in Observation Home, Simdega, he will take all proactive steps in consultation with IG prison and the Secretary of the concerned department.

## **2. Agenda related with the Superintendent of Police, Simdega.**

- a) Regarding installation of CCTV camera in the premises of Civil Court, Simdega as well as security concern of Civil Court, premises.
- b) Non recording or delay in recording of Fardbayan in assault cases.
- c) Issuance of necessary direction to the Officer-In-Charge of all Police Station for timely submission of Case Diary.
- d) Regarding execution of Warrant of arrest on absconder as per direction of Hon'ble High Court of Jharkhand, Ranchi vide order no. 07, dated 03.12.2018 in Criminal Appeal 556/2005, 396/04 and 1957 of 2004.
- e) Regarding fixation of Metal Detector machine in the main entrance of Civil Court, Simdega.
- f) Regarding difficulties in production of witnesses and I.O including Police Officers who are informant in Cases of Arms Act.
- g) Any other matter.

**The Superintendent of Police, Simdega,** assured that he will pass an necessary direction for compliance of issues related to his department and he will personally direct all the concern for taking all necessary steps at the earliest. He has also ensured to depute a Police Officer at the Sadar Hospital, Simdega 24X7 so that the statement/Fardebayan to be recorded in assault cases at the earlist.

**3. Agenda related with the Civil Surgeon, Simdega.**

- a) Regarding difficulties of production of Doctors/Witnesses.
- b) Timely submission of Medical/P.M report in the Court during the investigation.
- c) Regarding thermal scanner, sanitizer and other equipment fruitful for protecting from COVID required for smooth functioning of Physical Court.
- d) Deputation of Male and Female doctor in District Jail, Simdega.

The Civil Surgeon, Simdega informed that he will provide 03 thermal scanner and sanitizer for smooth functioning of Physical Court which is likely to commence very soon.

Further, Civil Surgeon, Simdega informed that he will provide the list of all doctors transfered from Simdega to other district along with their mobile numbers.

**4) Agenda related with the Executive Engineer, Building Division, Simdega.**

- a) Construction of e-Sewa kendra in the main entrance of Civil Court.
- b) Regarding construction of Child friendly Court in the line of Saket Model, as per the direction of Hon'ble Court.
- c) Regarding construction of Re-Creation centre in the premises of Judicial Officer, Colony, Simdega.
- d) Regarding repairing/white washing of the quarters of Judicial Officers situated at Dipti Toli, Simdega.
- e) Regarding renovation of toilets of Civil Court, repairing/maintenance of Court Building including D.L.S.A building and white washing.

The Executive Engineer, Building Division, Simdega informed in the meeting that he will take all measures for early solution of points which are related to his department.

Regarding E-Sewa Kendra, the Executive Enginner, building Division, Simdega has been directed visit the site where E-Sewa Kendra needs to be constructed and he assured that he will take all proactive steps at the earliest.

**5) Agenda related with the Executive Engineer, Electricity Department, Simdega.**

- a) Regarding installation of electronic meter (Unit based) in the premises of Civil Court, Simdega which is provided to electricity department by the Civil Court, Simdega long back.
- b) Regarding unconsumed electricity raised through Solar Energy.
- c) Coated cable wire connection in Civil Court, Simdega.08

The Executive Engineer, Electricity Department, Simdega, assured that he will take measures for compliance of problems related to his department at the earliest.

**6. Agenda related with the Executive Officer, Nagar Parishad, Simdega**

- a) Regarding sanitization/fogging of entire Court campus and Judge Colony at Dipti Toli, Simdega.
- b) Solid waste being dumped near residential colony of Civil Court, Staff Quarter at Kelaghagh.
- c) Regarding installation of street light from Court ground main road to Judicial and Executive Officers Colony at Deputy Toli, near gas godown.

The Executive Officer, Nagar Parishad, Simdega was not present in the meeting. The Deputy Commissioner, Simdega informed that the agency for Solid Waste management shall be selected soon in the meantime he will find out the alternative place decomposition of such waste.

**7) Agenda related with the Superintendent, Mandal Kara, Simdega.**

- a) Construction of Female Ward in Jail premises.
- b) Regarding submission of Statement relating to consumption of V.C in H:M format on monthly basis.
- c) Regarding uninterrupted V.C during time of production of trial facing accused.
- d) Regarding strictly follow the guidelines issued regarding COVID-19.
- e) Male and Female doctor's Visit.

The Superintendent, Mandal, Kara simdega was not present in the meeting.

The Executive Engineer, Building Division, Simdega informed that the estimate for construction of female ward has been sent for administrative approval.

The Civil Surgeon, Simdega assured to depute Male and Female doctors for Mandal Kara, Simdega at the earliest.

At last C.J.M-cum-Secretary, D.L.M.C gave vote of thanks to all the Officers/member for attending the meeting of D.L.M.C.

The meeting ended in very congenial atmosphere.

**Sd/-**  
C.J.M-cum-Secretary,  
D.L.M.C, Simdega,

**Sd/-**  
Principal District & Sessions Judge-cum-  
Chairman, D.L.M.C, Simdega.